

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
Rutika Creations Private Limited (In Liquidation)

1.	Name of Corporate Debtor	Rutika Creations Private Limited
2.	Date of Incorporation Of Corporate Debtor	07 th October 2010
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 1956
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U17120GJ2010PTC062545
5.	Address of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Plot No K1 to K5, City Industrial Estate, Udhna Navsari Road, Udhana, Surat, Gujarat - 394210
6.	Date of Closure of Insolvency Resolution Process	01 st October, 2020 (270 days from the CIRP Commencement date plus 68 days of lockdown due to pandemic Covid-19 excluded)
7.	Liquidation Commencement Date of Corporate Debtor	08 th October, 2020 (Order uploaded on website of Hon'ble NCLT on 12.10.2020)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Bhavi Shreyans Shah Reg No- IBBI/IPA-001/IP-P00915/2017-18/11521
9	Address and Email of the Liquidator, as Registered with the Board	C 201, Embassy Appt., Near Ketav Petrol pump, Dr. V. S. Road, Ahmedabad, Gujarat - 380015 Email – ca.bhavishah@gmail.com
10	Address and Email to be used for correspondence with the Liquidator	9 B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat - 380014 Email – ipbhavishah@gmail.com
11	Last Date for Submission of Claims	11 th November, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the Rutika Creations Private Limited on 08th October, 2020 (Order uploaded on website of Hon'ble NCLT on 12th October, 2020).

The stakeholders of Rutika Creations Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 11th November, 2020, to the liquidator at the address mentioned against item 09.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th October, 2020
Place: Ahmedabad


CA Bhavi Shreyans Shah
Liquidator
Reg No- IBBI/IPA-001/IP-P00915/2017-18/11521

